

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 6
IA No. 2831/ND/2021
IB-822/(ND)/2020

IN THE MATTER OF:

Envitech Consultants India Pvt. Ltd.
Vs.

....**Applicant**

Rudrabhishek Enterprises Ltd.

....**Respondent**

Order under Section 9 of IBC

Order delivered on 08.07.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant :
For the Respondent :

ORDER

IA No. 2831/ND/2021:

Application filed by Operational Creditor seeking restoration of the Insolvency Application. None for the applicant.

List on 17.08.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)